

(i) Annual Accounts of the Paradip Port Trust for the year 1994-95, together with Audit Report thereon;

(ii) Review by the Government of the Audited Accounts of the Paradip Port Trust for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-406/96]

Notification under sub-section (3) of section 40 of the Protection of Human Rights Act, 1993 and Notification under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : Sir, I beg to lay on the Table :

- (1) A copy of the National Human Rights Commission (Group 'C' and Group 'D' posts) Recruitment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 175 in Gazette of India dated the 20th April, 1996, under sub-section (3) of section 40 of the Protection of Human Rights Act, 1993, together with a corrigendum thereto (Hindi and English versions) published in Notification No. G.S.R. 352(E) dated the 5th August, 1996.

[Placed in Library, See No. LT-407/96]

- (2) A copy of the Indo-Tibetan Border Police Force, Inspector (Hindi and English versions) Recruitment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 800(E) in Gazette of India dated the 18th December, 1995 under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

[Placed in Library, See No. LT-408/96]

Notification under sub-section (2) of section 43 of the Central Agricultural University Act, 1992.

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table :

- (1) A copy of the Notification No. VC/CAU/14 (Establish)/93 (Hindi and English versions) published in Gazette of India dated the 18th May, 1996 approving the first Ordinance regarding the establishment and management of the College of fisheries at Lembuchera in Tripura made by the Vice-Chancellor of Central Agricultural University, Imphal under sub-section (2) of section 43 of the Central Agricultural University Act, 1992.

[Placed in Library, See No. LT-409/96]

Annual Report and Review by the Government of the working of the Smith Stainstreet Pharmaceuticals Limited, Calcutta for 1994-95 alongwith statement showing reasons for delay in laying these papers.

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) On behalf of Shri Sis Ram Ola : Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government of the working of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1994-95.

(ii) Annual Report of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-410/96]

Annual Reports and Review by the Government of the workings of the Bal Bhavan Society India, New Delhi, Indian Council of Philosophical Research, New Delhi and Indian Council of Historical Research, New Delhi for 1994-95 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) On behalf of Shri Muhi Ram Saikia : Sir, I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society India, New Delhi, for the year 1994-95.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhavan Society India, New Delhi, for the year 1994-95, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bal Bhavan Society India, New Delhi, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-411/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 1994-95.

[Placed in Library, See No. LT-412/96]

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 1994-95.

(6) Statement (Hindi and English versions) showing reasons for delay laying the papers mentioned at (5) above.

[Placed in Library, See No. LT-413/96]

(7) A copy each of the following papers (Hindi and English versions) under section 18 of the All India Council for Technical Education Act, 1987 :

(a) (i) Annual Report of the All India Council for Technical Education, New Delhi, for the period from 1988 to 1991

(ii) Review by the Government of the working of the All India Council for Technical Education, New Delhi, for the period from 1988 to 1991.

[Placed in Library, See No. LT-414/96]

(b) (i) Annual Report of the All India Council for Technical Education, New Delhi, for the period from 1991 to 1993.

(ii) Review by the Government of the working of the All India Council for Technical Education, New Delhi, for the period from 1991 to 1993

[Placed in Library, See No. LT-415/96]

(c) (i) Annual Report of the All India Council for Technical Education, New Delhi, for the year 1993-94.

(ii) Review by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 1993-94.

[Placed in Library, See No. LT-416/96]

(8) A copy each of the following papers (Hindi and English versions) under sub section (4) of section 19 of the All India Council for Technical Education Act 1987 :

(i) Annual Accounts of the All India Council for Technical Education, New Delhi, for the period from 1988 to 1991 together with Audit Report thereon.

[Placed in Library, See No. LT-417/96]

(ii) Annual Accounts of the All India Council for Technical Education, New Delhi, for the period from 1991-1993, together with Audit Report thereon.

(iii) Annual Accounts of the All India Council for Technical Education, New Delhi, for the year 1993-94, together with Audit Report thereon.

[Placed in Library, See No. LT-418/96]

(9) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) and (8) above.

[Placed in Library, See No. LT-419/96]

(10) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1994-95.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Bombay, for the year 1994-95

[Placed in Library, See No. LT-420/96]

(b) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Karagpur, for the year 1994-95

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kaharagpur, for the year 1994-95

[Placed in Library, See No. LT-421/96]

(c) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1994-95

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 1994-95

[Placed in Library, See No. LT-422/96]

(11) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Indian Institute of Technology Act 1961

(i) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1994-95, together with Audit Report thereon.

[Placed in Library, See No. LT-423/96]

(ii) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1994-95, together with Audit Report thereon.

[Placed in Library, See No. LT-424/96]

(iii) Annual Accounts of the Indian Institute of Technology, Khanpur for the year 1994-95, together with Audit Report thereon

[Placed in Library, See No. LT-425/96]

(12) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) and (11) above

[Placed in Library, See No. LT-426/96]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1994-95

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundations, Auroville, for the year 1994-95, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 1994-95.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above

[Placed in Library, See No. LT-427/96]

(15) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1993-94, together with Audit Report thereon.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above

[Placed in Library, See No. LT-428/96]

(17) (i) A copy of the Annual Report (Hindi and English versions) Technical Teachers' Training Institute, Bhopal, for the year 1994-95, alongwith Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Bhopal, for the year 1994-95

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above

[Placed in Library, See No. LT-429/96]

(19) (i) A copy of the Annual Report (Hindi and English versions) Technical Teachers' Training Institute, Chandigarh, for the year 1994-95 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Chandigarh, for the year 1994-95.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT-430/96]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1994-95 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Calcutta, for the year 1994-95

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT-431/96]

Notification under section 199 of the Railways Act 1989.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Sir, I beg to lay on the Table :

a copy of the Railways Red Tariff (54th Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 267(E) in Gazette of India dated the 4th July 1996, under section 199 of the Railways Act, 1989

[Placed in Library, See No. LT-432/96]

14.04 hrs.

[English]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 12th July, 1996 adopted the following motion in regard to the Joint Committee on Offices of Profit :

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 12th July, 1996 and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the systems of proportional representation by means of the single transferable vote, five members from among the Members of the House to serve on the said Joint Committee'

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee

1. Shri Gaya Singh
2. Shri Bhagaban Majhi
3. Shri Sitaram Kesri
4. Dr. Naunihal Singh
5. Shri Virendra Kataria